

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/67/2016  
NAME OF THE PETITIONER(S) : P.M. Johny & another  
NAME OF THE RESPONDENT(S) : Seaqueen Builders Private Limited & 3 others  
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

1. PRAYADAKSHINI A  
SHWETHA  
For T K BHASKAR

Counsel for Respondents  
1 to 4



2. R. Venkatavaradan

Counsel for Petitioner

  
(s) R. Venkatavaradan

**ORDER**

Counsels for parties present. Counsel for petition<sup>er</sup> submitted final arguments in detail. Matter adjourned for final arguments to be made on behalf of the respondents. Put up on **10.11.2016 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)